

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.04.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 15.04.2025 & 28.04.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs.	15.04.2025	08.05.2025
	2023 Part Heard	Entegra Ltd. & Anr.		
2.	Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174, 7733 of 2024	Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd.	15.04.2025	13.05.2025
	Part Heard			
3.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023	Sanjeev Abrol Vs. Rahul Singh & Ors.	15.04.2025	13.05.2025
	Part Heard	With		

			•	Website: <u>www.nclat.nic.in</u>
4.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 Part Heard	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	15.04.2025	13.05.2025
	Part Heard	With		
5.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	15.04.2025	13.05.2025
6.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	15.04.2025	14.05.2025
7.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727 of 2023, 1831 of	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd.	15.04.2025	19.05.2025
	2025 Part Heard	With		
8.	Comp. App. (AT) (Ins) No. 983 of 2021 & I.A. No. 1873 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors.	15.04.2025	19.05.2025
		With		

 Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. 	15.04.2025	Website: <u>www.nclat.nic.ir</u> 19.05.2025
Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. &		
Vs. India Bulls Housing Finance Ltd. &		
India Bulls Housing Finance Ltd. &		
_		
Anr.		
With		
T) IIRF India Realty XII Ltd. & Anr.	15.04.2025	19.05.2025
f Vs.		
81 9		
Urban Infrastructure Ltd. & Ors.		
With		
	15.04.2025	19.05.2025
-	1010 112020	1710012020
With		
T) Vikas Kasliwal	15.04.2025	19.05.2025
Vs.		
Indianbulls Housing Finance Ltd. And		
Ors.		
With		
	15.04.2025	19.05.2025
1		
With		
IIRF India Realty XII Ltd. & Anr.	15.04.2025	19.05.2025
Vs.		
Vs. SRI Gopal Choudhary		
SRI Gopal Choudhary		
SRI Gopal Choudhary		
	T) IIRF India Realty XII Ltd. & Anr. of Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With T) IIRF India Realty XII Ltd. & Anr. vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. With Vikas Kasliwal vs. Indianbulls Housing Finance Ltd. And Ors. With IIRF India Realty XII Ltd. & Anr. vs. Indianbulls Housing Finance Ltd. And Ors. SRI Gopal Choudhary 21 With	T) IIRF India Realty XII Ltd. & Anr. 15.04.2025 of Vs. Srigopal Choudhary RP of Shree Ram 15.04.2025 With Visas Infrastructure Ltd. & Ors. 15.04.2025 V Vith 15.04.2025 Vis. Srigopal Choudhary RP of Shree Ram 15.04.2025 Vs. Srigopal Choudhary RP of Shree Ram 15.04.2025 Vs. Srigopal Choudhary RP of Shree Ram 15.04.2025 Vrban Infrastructure Ld. & Ors. Visas Kasliwal 15.04.2025 Vs. Indianbulls Housing Finance Ltd. And Ors. 15.04.2025 Vs. Indianbulls Housing Finance Ltd. And Ors. 15.04.2025 With 15.04.2025 15.04.2025 Vs. SRI Gopal Choudhary 15.04.2025 Vs. SRI Gopal Choudhary 15.04.2025 Vs. SRI Gopal Choudhary 15.04.2025

			Website: <u>www.nclat.nic.in</u>
Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 202	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	15.04.2025	19.05.2025
Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	28.04.2025	13.05.2025
Part Heard			
Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022	WithSPS Steels Rolling Mills Ltd. & Anr.Vs.MSTC Ltd. & Anr.	28.04.2025	13.05.2025
Part Heard			
Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.	28.04.2025	13.05.2025
Part Heard			
	With		
Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	28.04.2025	13.05.2025
Part Heard			
Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	28.04.2025	14.05.2025
Part Heard			
	2023 in Comp. App. (AT) (Ins) No. 1063 of 202 Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 Part Heard Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 Part Heard Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 Part Heard Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 90 of 2022 Part Heard Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 Part Heard Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 2458 of 2021 Part Heard	(AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 202Vs. Indiabulls Housing Finance Ltd. & Anr.Comp. App. (AT) (Ins) No. 533 of 2019 & LA. No. 2447 of 2021MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.Part HeardWithComp. App. (AT) (Ins) No. 944 of 2022 & LA. No. 2679 of 2022SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.Part HeardWithComp. App. (AT) (Ins) No. 274 of 2022 & LA. No. 2679 of 2022MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.Part HeardMSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.Comp. App. (AT) (Ins) No. 27 of 2022 & LA. No. 90 of 2022MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.Part HeardWithComp. App. (AT) (Ins) No. 913 of 2021 & LA. No. 2458 of 2021MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.Part HeardWithComp. App. (AT) (Ins) No. 1450 of 2022 & LA. No. 4561, 4562, 4563 of 2023Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 202IRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.15.04.2025Comp. App. (AT) (Ins) No. 533 of 2019 & LA. No. 2447 of 2021MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.28.04.2025Part HeardWith28.04.2025Comp. App. (AT) (Ins) No. 944 of 2022 & LA. No. 2679 of 2022SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.28.04.2025Part HeardVis. MSTC Ltd. & Anr.28.04.2025Comp. App. (AT) (Ins) No. 944 of 2022 & LA. No. 2679 of 2022MSTC Ltd. & Anr. Vs. MSTC Ltd. & Cors.28.04.2025Part HeardWith28.04.2025Comp. App. (AT) (Ins) No. 27 of 2022 & LA. No. 90 of 2022MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.28.04.2025Part HeardVith28.04.2025Comp. App. (AT) (Ins) No. 913 of 2021 & LA. No. 2458 of 2021MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.28.04.2025Part HeardVis. Crest Steel & Power Pvt. Ltd.28.04.2025Part HeardVs. Crest Steel & Power Pvt. Ltd.28.04.2025Comp. App. (AT) (Ins) No. 1450 of 2021 & LA. No. 2458 of 2021Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.28.04.2025

21.	Comp. App. (AT)	Uday J. Desai	28.04.2025	15.05.2025	
	(Ins) No. 187 of	Vs.			
	2023 & I.A. No.	Bank of India & Anr.			
	677, 678, 679 of				
	2023				
	Part Heard				

By order of Hon'ble Chairperson -Sd/-Registrar